

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

C O R R I G E N D U M.

Dated Shillong, the 6th November, 2017.

No. LR (A) 32/92/Pt.III/452– Please read “Smti. Suzzanna K. Nongrum” in place of “Smti. Susanna K. Nongrum” as appeared in this Department’s letter No. LR (A) 32/92/Pt.III/442 dt. 28.07.2017.

sdy/-

Under Secretary to the Government of Meghalaya,
Law Department.

Memo No. LR (A) 32/92/Pt.III/452-A, Dated Shillong, the 6th November, 2017.

Copy forwarded to: -

1. The Advocate General/Additional Advocate General, Meghalaya, High Court of Meghalaya, Shillong - 793001.
2. The Deputy Commissioner, Ribhoi District, Nongpoh.
3. The District & Sessions Judge, Ribhoi District, Nongpoh.
4. The Accountant General (A & E), Meghalaya, Shillong – 793001.
5. The Director General of Police, Meghalaya, Shillong.
6. The Superintendent of Police, Ribhoi District, Nongpoh.
7. The Advocate concerned.
8. The Secretary, Meghalaya High Court Bar Association.
9. The Secretary, Nongpoh Bar Association.
10. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
11. Shri Sudip Paul Chaudhury, Nongpoh for information.
12. DIPR, Shillong.
13. Treasury Officer, Nongpoh.
14. Law (B) Department.
15. NIC of the concerned District.
16. DEO, Law Department.
17. Guard file.

By order etc.,

Sanny

(S.K. Sangma)

Under Secretary to the Government of Meghalaya,
Law Department.

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